

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 159 of 2017 (SZ)

Applicant(s)

A . Palanisamy,
Perumanallur,
Tiruppur.

Vs. Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board,
Guindy, Chennai and 5 others.

Legal Practitioners for Applicant(s)

M/s.K.Myilsamy and N. Stalin

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 28th July, 2017</p> <p>Learned counsel appearing for the applicant prays time.</p> <p>List the matter on 01.08.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>